

Government Accommodation in Madras

10631. SHRI A. MURUGESAN: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) how many type 'D' and 'E' quarters are there in Madras;

(b) how many eligible persons are there for the above types;

(c) why there is compulsion to occupy type 'D' quarters in Madras city alone; and

(d) are there any measures the Government would like to take to stop such compulsion to officers?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) 272 D-Type and 54 E-Type quarters are available in General Pool in Madras.

(b) The number of eligible Central Government employees who applied for allotment to these types is as under:—

Type D	254
Type E	20

(c) There is no compulsion to accept the allotment of type D but an officer who does not apply for type D or surrenders a type D quarter or does not accept allotment of a type D residence in Madras is not issued 'No Accommodation Certificate' and as such he cannot claim house rent allowance. There are similar restrictions in certain other places also where the demand is not favourable compared to the number of general pool residences available in any particular type.

(d) Government does not propose to change the existing pattern.

Realisation of Development Charges from the Dwellers of Unauthorised Colonies

10632. CH. HARI RAM MAKKASAR GODARA: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether it is a fact that the development charges have been collected from the dwellers of the unauthorised colonies;

(b) if so, whether all such colonies are sought to be regularised and some assurances in this respect have been given to the residents of such colonies to regularise them; and

(c) if not, why any sort of development charges are being taken from them?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) and (b). Development charges are being collected from dwellers of the unauthorised colonies which are to be regularised, in accordance with the Government's declared policy.

(c) Does not arise.

Demand by Akhil Bharat Sindhi Sahit Sammelan held in December, 1978

10633. SHRI R. K. MHALGI: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that the Government have received a charter of demands, presented by the 14th Akhil Bharat Sindhi Sahit Sammelan held in December, 1978 at Ulhasnagar (Maharashtra);

(b) if so, the details of demands made therein; and

(c) what action have Government taken or propose to take on each of the demands, so made?